# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA UNSTARRED QUESTION NO. 3554 TO BE ANSWERED ON 16.03.2018

#### **Pollution in Rivers**

#### 3554. SHRI TAMRADHWAJ SAHU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the work for making rivers pollution free is being done only in respect of major rivers of the country;
- (b) the names of rivers in which the work is being done under various projects;
- (c) the amount of funds sanctioned under the said projects and the amount of funds spent so far;
- (d) whether any such scheme has also been formulated for Mahanadi, Arpa and Shivnath rivers in the State of Chhattisgarh which are the life-line of the State; and
- (e) if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (c) Rivers in the country are mainly polluted due to discharge of untreated and partially treated sewage from cities/towns and industrial effluents. As per the report published by Central Pollution Control Board (CPCB) in February 2015, 302 polluted river stretches have been identified on 275 rivers based on Biochemical Oxygen Demand (BOD) levels, a key indicator of organic pollution.

It is the responsibility of the State Governments/ concerned local bodies to set up proper facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the scheme of National River Conservation Plan (NRCP), on cost sharing basis between the Central & State Governments. NRCP {excluding Ganga and its tributaries, which are handled by Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards} has so far covered polluted stretches of 32 rivers in 76 towns spread over 14 States in the country at a sanctioned cost of Rs. 4579.56 crore, and

Central share of Rs. 2236.98 crore has been released to the State Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2466.43 mld (million litres per day) has been created so far under the NRCP. State-wise details of rivers covered, sanctioned cost, funds released to various State Governments and treatment capacity created under NRCP so far are given at Annexure.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including STPs, in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs as well as Namami Gange programme of MoWR,RD&GR.

To control discharge of industrial effluents, the Central Pollution Control Board and respective State Pollution Control Boards/Pollution Control Committees monitor industries with respect to effluents discharge standards and take action for non-compliance under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986.

(d) & (e) Proposals under NRCP are considered for financial assistance subject to their conformity with scheme Guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds. So far, no proposals for abatement of pollution for rivers Mahanadi, Arpa and Shivnath in Chhattisgarh have been received from the State Government for consideration under NRCP.

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### **Annexure**

## Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 3554 to be answered on Friday, the 16<sup>th</sup> March, 2018 on 'Pollution in Rivers'

State-wise details of rivers covered under National River Conservation Plan (excluding Ganga and its tributaries) (As on 28.02.2018)

S. No.	State	Rivers covered	Sanctioned Cost (Rs. in crore)	Funds Released (Rs. in crore)	Treatment Capacity created (in mld)
1	Andhra Pradesh	Godavari	21.78	259.80	30.00
2	Telangana	Godavari & Musi	345.72	259.60	621.46
3	Jharkhand	Subarnarekha	3.14	4.26	
4	Gujarat	Sabarmati & Mindola	808.53	333.26	285.00
5	Goa	Mandovi, Sal	75.83	12.26	12.50
6	Karnataka	Tunga, Bhadra, Tungabhadra, Cauvery & Pennar	66.25	47.83	41.64
7	Maharashtra	Godavari, Tapi, Krishna, Panchganga & Mula Mutha.	1182.86	207.20	260.00
8	Madhya Pradesh	Wainganga, Narmada & Tapti.	20.16	12.46	7.95
9	Odisha	Brahmini, Mahanadi & Coastal area (Puri town)	92.74	63.40	48.00
10	Punjab	Ghaggar, Beas & Satluj	774.43	516.16	659.20
11	Tamil Nadu	Adyar, Cooum, Vaigai, Vennar, Cauvery & Tamrabarani	905.78	623.65	477.66
12	Kerala	Pamba	18.45	7.78	4.50
13	Sikkim	Rani Chu	181.09	129.42	18.52
14	Nagaland	Diphu and Dhansiri	82.80	19.50	
Total			4579.56	2236.98	2466.43